

**ASSET DECLARATION
FOR THE YEAR 2015-16**

I, **Rana Randhir**, S/O **Sita Ram Singh** (Late) aged about **41** years, being Member of Legislative Assembly, Bihar (18, Madhuban, East Champaran, Bihar) give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Detail of moveable assets **:

S. No	Description	Self (Amount in Lac)	Spouse(s) Name DR Kiran Kumari (Amount in Lac)	Dependent 1 Kushagra Singh (Amount in Lac)	Dependent 2	Dependent 3 etc Name
(i)	Cash in hand	0.25	0.11	0.25	N.A	N.A
(ii)	Details of Deposit in Bank accounts (FDRs, Term deposit and all other types of deposit including saving accounts), Deposit with Financial Institutions, Non Banking Financial Companies and co-operative societies and amount in each such deposit	SBI BVS 1.15 SBI Delhi 0.07 SBI Motihari 0.03 SBI Banjaria 0.01 SBI Jamsedpur 0.00 CBI Banjaria 0.08 PNB Rajabazar 0.04	Bank S/B 4.00 Bank Of Baroda And SBI	FD with Bank Of Baroda Rs 0.50	N.A	N.A
(iii)	Detail of investment in Bonds, Debentures/share and units in companies/Mutual Funds and other and the amount	Nil	Nil	Nil	N.A	N.A
(iv)	Details of the investment in NSS, Postal Saving, Insurance Companies and the amount	NSC/KVP 0.05 Yearly Insurance Premium Rs 0.08/-	Insurance Premium Yearly 2.45	Insurance Premium Yearly 0.21	N.A	N.A
(v)	Personal loan, advances, given to any person or entity including Firm, Company, Trust etc and other receivable from debtors and the amount	Nil	Nil	Nil	N.A	N.A
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (Details of Make, registration number etc year of purchase and amount)	Scorpio No BR-01BR-0025 Model 2014 VLX Purchase Price Rs 11.00 lacs	Maruti Alto JH-05F-7600 Model 2003 Purchase Price 2.75	Nil	N.A	N.A
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	Gold Jewellery including studded 105 gm Rs 4.00	Gold Jewellery including studded 395gm Rs 10.66	Gold Jewellery 35 gm Rs 0.95	N.A	N.A
(viii)	Any other assets, such as value of claims/interest	NP Bore Rifle Rs 0.60 (present estimated value) Revolver SDADM Rs 0.80 (present estimated value)	Nil	Nil	N.A	N.A
(ix)	Total	Rs 18.11 Lac	Rs 19.97	Rs 1.91	N.A	N.A

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B. Detail of Immovable assets **:

S. No	Description	Self	Spouse(s) Name DR Kiran Kumari	Dependent 1 Kushagra Singh	Dependent 2 N.A	Dependent 3, etc Name N.A
(i)	Agricultural Land Location(s) Survey No(s)	Nil	Nil	Nil	N.A	N.A
	Area (Total measurement in acres)	Nil	Nil	Nil	NA	NA
	Whether Inherited Property (Yes or No)	Nil	Nil	Nil	NA	NA
	Date of purchase in case of self acquired property	Nil	Nil	Nil	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	NA	NA
	Any investment on the land by way of development, construction etc.	Nil	Nil	Nil	NA	NA
	Approximate current value	Nil	Nil	Nil	NA	NA
(ii)	Non Agricultural Land Location(s) Survey number(s)	Nil	Bodhya, Ranchi 14901/1728	Nil	N.A	N.A
	Area (total measurement in sq. ft.)	Nil	4300	Nil	N.A	N.A
	Whether Inherited Property (Yes or No)	Nil	No	Nil	N.A	N.A
	Date of purchase in case of self acquired property	Nil	2014	Nil	N.A	N.A
	Cost of Land (in case of purchase) at the time of purchase	Nil	1.73	Nil	N.A	N.A
	Any investment on the land by way of development, construction etc.	Nil	Nil	Nil	N.A	N.A
	Approximate current value	Nil	2.00	Nil	N.A	N.A
(iii)	Commercial Buildings (including apartments) - Location(s) Survey Number(s)	Nil	Nil	Nil	N.A	N.A
	Area (total measurement in sq. ft.)	Nil	Nil	Nil	N.A	N.A
	Built-up Area (total measurement in Sq.ft.)	Nil	Nil	Nil	N.A	N.A
	Whether Inherited Property (Yes or No)	Nil	Nil	Nil	N.A	N.A
	Date of purchase in case of self acquired property	Nil	Nil	Nil	N.A	N.A
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	N.A	N.A
	Any investment on the land by way of development, construction etc.	Nil	Nil	Nil	N.A	N.A
	Approximate current value	Nil	Nil	Nil	N.A	N.A
(iv)	House/Apartments Location(s) Survey /Door No(s) Extent (Total Measurement) Current Market Value	Nil	Nil	Nil	N.A	N.A
	Area (total measurement in sq. ft.)	Nil	Nil	Nil	N.A	N.A
	Built-up Area (total measurement in Sq.ft.)	Nil	Nil	Nil	N.A	N.A

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	Whether inherited Property (Yes or No)	Nil	Nil	Nil	N.A	N.A
	Date of purchase in case of self acquired property	Nil	Nil	Nil	N.A	N.A
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	N.A	N.A
	Any investment on the land by way of development, construction etc	Nil	Nil	Nil	N.A	N.A
	Approximate current value	Nil	Nil	Nil	N.A	N.A
(v)	Others (such as interest in property)	Nil	Nil	Nil	N.A	N.A
(vi)	Total of current market value of (v) to (v) above	Nil	Rs 1.73 lac	Nil	Nil	Nil

**As legally advised, my undivided coparcenary interest in the Hindu Undivided Family styled as Noma Singh (HUF) & Rana Randhir (HUF) is need not be included herein. I understand that an HUF is in the nature of a corporate body and as a member I do not have any definite individual share in its movable and immovable properties which include house at Madhuban, ancestral agricultural lands at Banjaraja, other lands and/or buildings at Madhuban Market, Patna, Madhubanpur, Bishuan Gao, Kanchi Chapra, Mithuara etc.

8. I give herein below the details of my liabilities/overdue to Public Financial Institutions &

Government dues:-

S. No	Description	Self	Spouse(s) Name DR Kiran Kumari	Dependent 1 Kushagra Singh	Dependent 2 N.A	Dependent 3, etc Name N.A
(i)	Loan or dues to Bank/Financial Institution(s) Name of the Bank of Financial Institution, Amount outstanding, Nature Of Loan	SBI Car Loan O/S as on 30.09.2015 Rs 4.85 KCC Loan from CHB as on 3.50	Nil	Nil	NA	NA
	Loan or Dues to any other Individual/entity other than mentioned than above Name(s), Amount outstanding, nature of loan	Nil	Nil	Nil	NA	NA
	Any other liabilities	Nil	Nil	Nil	NA	NA
	Grand Total Liabilities	Rs 8.35	Nil	Nil	NA	NA
(ii)	Government Dues :-	Nil	Nil	Nil	NA	NA
	(a) dues to departments dealing with government accommodation	Nil	Nil	Nil	NA	NA
	Dues to departments dealing With supply of water	Nil	Nil	Nil	NA	NA
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	NA	NA
	Dues to departments dealing with telephones/mobiles	Nil	Nil	Nil	NA	NA
	Dues to departments dealing with government transport (including aircrafts and helicopters	Nil	Nil	Nil	NA	NA
	Income Tax	Nil	Nil	Nil	NA	NA
	Wealth Tax	Nil	Nil	Nil	NA	NA
	Service Tax	Nil	Nil	Nil	NA	NA
	Municipal/ Property tax	Nil	Nil	Nil	NA	NA
	Sales tax	Nil	Nil	Nil	NA	NA
	Any other	Nil	Nil	Nil	NA	NA
	Total of all Governmental	Nil	Nil	Nil	NA	NA
(iv)	Whether any liabilities are in dispute, if so, mentioned the amount involved and the authority before which it is pending	Nil	Nil	Nil	NA	NA

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PART-B

(11) ABSTRACT OF THE DETAILS GIVEN IN (i) to (10) OF PART -A:

1.	Name of the Candidate	Sh./Smt./Kum. Rana Randhir				
2.	Full Postal Address	Village Banjaria, Krishnagar, PO Krishnagar, PS Madhuban, East Champaran				
3.	Number and name of the constituency and State	18, Madhuban, Bihar				
4.	Name of the political party which set up the candidate (otherwise write "Independent")	Bhartiya Janta Party				
5.	(i) Total no of pending cases where charges have been framed by the Court for offences punishable with imprisonment for two years or more	Nil				
	(ii) Total number of pending cases where the Court(s) have taken cognizance [other than the cases mentioned in item(i) above]	Nil				
6.	Total number of cases in which convicted and sentenced to imprisonment for one year or more [except for offences referred to in sub-sections (1), (2) or (3) OF SECTION 8 OF Representation of the People Act, 1951]	Nil				
7.		PAN	Year of which last income tax return filed	Total Income Shown		
	(a) Candidate	AEYPR4439I	2014-15	3,34,766/-		
	(b) Spouse	AODPK9349B	2014-15	6,16,539/-		
	Dependents-1	Nil	NA	NA		
8.	Detail of Assets and Liabilities in Rupees					
	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
A	Movable Assets	Rs 18.11 Lac	Rs 19.97 Lac	Rs 1.91 Lac	NA	NA
B	Immovable Assets	Nil	Nil	Nil	Nil	Nil
	I. Purchase price of self-acquired immovable property	Nil	Rs 1.73 Lac	Nil	Nil	Nil
	II. Development/construction cost of immovable property after purchase(if applicable)	Nil	Nil	Nil	Nil	Nil
	III. Approximate Current Market Price-	Nil	Rs 2.00 Lac	Nil	Nil	Nil
	(a) Self acquired assets (Total value)	Nil	Nil	Nil	Nil	Nil
	(b) inherited assets (Total value)					
9.	Liabilities					
	(i) Government Dues (Total)	Nil	Nil	Nil	Nil	Nil
	(ii) Loan from Bank, Financial Institution and other (Total)	SBI Car Loan O/S as on 30.09.2015 Rs 4.85 KCC Loan from CBI as on 3.50	Nil	Nil	Nil	Nil
10.	Liabilities are under dispute					
	(i) Government Dues (Total)	Nil	Nil	Nil	Nil	Nil
	(ii) Loan from Bank, Financial Institution and other (Total)	Nil	Nil	Nil	Nil	Nil

VERIFICATION

I, Rana Randhir, above named, do hereby verify and declare that the contents of my above made declaration are true and correct and on the basis of information collected by me in this regard and to the best of my knowledge and belief.

Rana Randhir
(Rana Randhir)
MLA, 18, Madhuban, Bihar